NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 53(ND)/2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s Arvinder Singh Arora v. M/s Prosper Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

Padeglan undo

ORDER

Petitioner is present in person. None for the respondent. Petitioner seeks and is given 4 weeks' time to settle the matter amicably.

List on 11.11.2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

Sd-

Member (Judicial)